

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4373
TO BE ANSWERED ON THE 8TH JANUARY, 2019

ASSISTANCE TO RAJASTHAN

4373. SHRI ARJUN LAL MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to sanction the funds demanded by the State Government of Rajasthan in its memorandum keeping in view the actual number of farmers on the basis of Girdawari Report of the State of Rajasthan;
- (b) if so, the details thereof and the time by which it is likely to be provided; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): The State Government of Rajasthan declared drought in 09 districts covering 58 tehsils during Kharif 2018 and submitted a Memorandum seeking financial assistance of Rs. 2819.58 crore from National Disaster Response Fund (NDRF). An Inter-Ministerial Central Team (IMCT) was constituted to visit the drought affected areas to assess the damage and recommend financial assistance under NDRF. The IMCT visited the State during 16-19 December 2018 for assessment of drought condition and requirement of financial assistance. As per existing procedure, the report/ recommendations of IMCT are placed before the Sub-Committee of National Executive Committee (SC-NEC). Thereafter, the recommendations of the SC-NEC are considered by the High Level Committee (HLC), headed by Home Minister.

The Agriculture Input Subsidy would be calculated based on the farmers' data provided in Agriculture Census 2015-16 (tentative), as per the norms.
